

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/ (IB)/2017
NAME OF THE PETITIONER(S) : SANDHYA MEHTA
NAME OF THE RESPONDENT(S) : ROYAL SPLENDOUR DEVELOPERS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. Aridas

Counsel for Petitioner

A. Aridas
9445402093

ORDER

Counsel for the petitioner is present and prays time. At the request of counsel for the petitioner, time is enlarged. Put up on 2.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

PAM

(K. Anantha Padmanabha Swamy)
Member (Judicial)